

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.120509/2017-I/A FOR GRANT OF BAIL and IA
No.120511/2017-EXEMPTION FROM FILING O.T.)

Date : 02-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Faheem Shah, Adv.
Mr. Tanveer A Mir, Adv.
Mr. Arvind Kumar Gupta, AOR

For Respondent(s) Mr. K.L. Janjani, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E RList for final disposal on Wednesday, the 11th April, 2018.(R. NATARAJAN)
COURT MASTER (SH)(SAROJ KUMARI GAUR)
COURT MASTER